Revival of naptha-based fertilizer unit of Duncan Industries Ltd.

1120. SHRI TAPAN KUMAR SEN: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether there is any proposal by M/s Duncan Industries Ltd. (DIL), Kanpur to revive its Naptha based fertilizer unit;
 - (b) if so, the details thereof;
 - (c) whether there is any proposal to convert from Naptha to gas for production of fertilizers;
 - (d) if so, the details of the same along with tentative time schedule for conversion to gas;
- (e) whether there is any proposal to install a new gas based fertilizer unit at the same location; and
- (f) the present status of pipeline connection to DIL for supply of natural gas for the purpose of feedstock conversion?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) to (f) Duncan India Limited, Kanpur is a closed Urea unit under private sector. The Jaiprakash Associates Limited has informed to the Department that they have entered into agreement with the promoters of Duncan India Ltd. to revive and restart the closed unit. The same has also been informed by Duncan India Limited to the Department. As per the information provided the restart of the plant is expected to be in the first quarter of 2011.

The promoters have also informed that they are also inclined to set up a new gas based fertilizer unit at the same location after converting the existing Naptha based plant to gas. They are in correspondence with GAIL for providing necessary pipeline connectivity to the plant.

New directions of Supreme Court regarding wastage of foodgrains

1121. SHRIMATI SHOBHANA BHARTIA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Supreme Court has again directed Government to ensure that there was no further wastage of foodgrains and that there was proper distribution to the targeted beneficiaries;
 - (b) if so, the steps Government has taken on the directions of the Supreme Court;

- (c) whether Government has supplied foodgrains to States as per demand; and
- (d) if so, the details of new norms adopted for the same?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) to (d) In view of reports of damages to Central Pool stocks of foodgrains in some godowns of FCI and State agencies during last monsoon season, Hon'ble Supreme Court expressed concern and suggested Government to take some long-term and short-term measures. While adequate storage facilities be created in the long term, increase in quantum of food supply to BPL population and distribution of foodgrains to deserving population at very low cost or no cost may be taken up in the short term.

The allocations of foodgrains for Below Poverty Line (BPL) families including Antyodaya Anna Yojana (AAY) families under Targeted Public Distribution System (TPDS) are made @ 35 kg. per family per month on the basis of 1993-94 poverty estimates of the Planning Commission projected on March 2000 population estimates of the Registrar General of India or the number of families actually identified and ration cards issued to them by State/UT Governments, whichever is less. The allocations for Above Poverty Line (APL) category are made depending upon the availability of foodgrains in the Central Pool and past offtake. Presently, allocations of foodgrains for the APL category range between 15 kg and 35 kg per family per month in different States/UTs.

Requests have been received from time to time from different States/UTs for increase/additional allocation of foodgrains. Considering these requests and availability of stocks in the Central Pool, Government has made additional allocations. In September 2010, Government has also allocated to State/UT Governments an additional quantity of 25 lakh tonnes of wheat/rice on adhoc basis at BPL prices for the next six months.

Procurement of foodgrains not beyond storage capacity

1122. SARDAR SUKHDEV SINGH DHINDSA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Government has recently taken a decision not to procure foodgrains beyond storage capacity; and